## GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF TRADE AND TAXES POLICY (GST) Branch VYAPAR BHAVAN:I.P.ESTATE:NEW DELHI-02

F. No.26 / Policy-GST/2018/ 1490-96

Dated:

8 /02/ 2018

## ORDER NO- 01 2018

Subject: Processing of refund under DGST Act, 2017 - Regarding.

All Asstt. Commissioners/GSTOs, who have been assigned powers under section 54 of the Delhi Goods and Services Tax (DGST) Act, 2004 (Delhi Act 3 of 2017) are hereby directed to process the refund cases of DGST Act in the following manner:-

S. No.	Description of refund	Designation of the Officer from whom prior approval is required
1.	Refund up to Rs. 10 Lakhs of Tax (including SGST, CGST, IGST and Cess) to a taxpayer if any, paid by such taxpayer in excess of the amount due from him.	GSTO/AC
2.	If the amount of refund is more than Rs. 10 Lakhs but less than 50 Lakhs of Tax (including SGST, CGST, IGST and Cess) to a taxpayer if any, paid by such taxpayer in excess of the amount due from him	GSTO/AC, shall issue refund order after obtaining the prior approval of the Zonal incharge i.e. Jt. Commissioner / Additional Commissioner / Spl. Commissioner of the Zone.
3.	If the amount of refund is more than Rs. 50 Lakhs of Tax (including SGST, CGST, IGST and Cess) to a taxpayer if any, paid by such taxpayer in excess of the amount due from him	GSTO/AC, shall issue refund order after obtaining the prior approval of the Refund Approval Committee, constituted by the department.

(H.Rajesh Prasad) Commissioner (State Tax)

Dated:

Copy forwarded for information and necessary action to:

All Spl./Addl./Joint Commissioners, Department of Trade and Taxes, GNCT

of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02.

Special Commissioner (PR), Department of Trade and Taxes, GNCT of 2) Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02 for wide publicity of the contents of this circular.

Joint Director (IT), Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P. Estate, New Delhi-02 for uploading the circular on the website

of the Department.

The President/General Secretary, Sales Tax Bar Association (Regd.), Vyapar Bhawan, I.P. Estate, New Delhi.

All Assistant Commissioners/GSTOs, Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P. Estate, New Delhi-02.

PS to the Commissioner, GST, Department of Trade and Taxes, GNCT of 6) Delhi Vyapar Bhawan, I.P. Estate, New Delhi-02.

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Commissioner (State Tax)